

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
16-02-2024 AT 10:30 AM**

**IA (IBC) 1486/2023 in CP(IB) No. 363/7/HDB/2020**  
u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

India Infrastructure Finance Company Ltd

...Financial Creditor

**VS**

Ind-Barath Power Infra Ltd

...Corporate Debtor

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 1486/2023**

Learned Counsel Ms Tamanna Megharajani, for respondent present through Video Conference.

Order not pronounced. List the same **for orders on 04.03.2024**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**